

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 281
TO BE ANSWERED ON THE 18TH JULY, 2017

USE OF BANNED INSECTICIDES

281. SHRI NANA PATOLE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the use of banned insecticides beyond permissible limit in the food items, fruits and organic vegetables has been revealed in a report of Ministry of Agriculture and Farmers Welfare;
- (b) if so, the details thereof ;
- (c) the details of the efforts made by the Government to check use of insecticides beyond permissible limits as these affect nervous system, eyes and skin and causes diseases like cancer ; and
- (d) the various other steps taken by the Government to reduce the use of chemical fertilizers and promote bio-fertilizers in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): The Ministry of Agriculture and Farmers Welfare is implementing "Monitoring of Pesticide Residues at National Level" (MPRNL) Scheme, under which food commodities and environmental samples are collected and analysed for the presence of pesticide residues. None of the banned pesticides were detected under the MPRNL Scheme.

(c): The annual report of the MPRNL are being shared with the States to take corrective action against possible misuse of pesticides. In addition, the Government is implementing "Strengthening and Modernization of Pest Management Approach in India" through 35 Central Integrated Pest Management Centres (CIPMCs) of Directorate of Plant Protection Quarantine and Storage established across the country with an aim to promote Integrated Pest Management (IPM) approach. CIPMCs inter alia, produce biological agents for release in the fields, conserve natural bio-control agents, promote bio-pesticides as an alternative to chemical pesticides and advocate judicious and safe use of chemical pesticides as a last resort. These activities are implemented through Farmers Field Schools (FFSs), 2 days and 5 days training programmes and season long training program for State Agriculture Extension Officers and NGOs / Private Bodies. A 'Grow Safe Food' campaign has been initiated disseminating message of safe and judicious use of pesticides to farmers and other stakeholders. Package of practices for control of pests and diseases in 87 Crops have been revised to include techniques to reduce dependence on chemical pesticides and encourage use of bio-pesticides and other alternative plant protection measures.

(d): The Government is providing financial assistance for use of bio-fertilizer through various schemes/ programmes viz: National Mission for Sustainable Agriculture (NMSA)/Paramparagat Krishi Vikas Yojana (PKVY), Rashtriya Krishi Vikas Yojana (RKVY), Mission for Integrated Development of Horticulture (MIDH), National Mission on Oilseeds & Oil Palm (NMOOP) and Network Project on Organic Farming of Indian Council of Agricultural Research (ICAR).